

ITEM NO.809

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA NO,75055/2022 & 75060/2022 APPLICATION FOR BAIL

Date : 20-03-2023 These applications were mentioned today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) Mr. Rishi Malhotra, AOR (mentioned on behalf of)

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR

Mr. Rishi Sehgal, AOR

UPON being mentioned the Court made the following
O R D E R

List on 10.04.2023.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
COURT MASTER (NSH)